

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 61/(MAH)/2017
IA No. 35/2017


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2017

NAME OF THE PARTIES: Nisus Finance & Investment Managers LLP
V/s.
Lokhandwala Kataria Construction Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	Mr. Karl Shroff.	}	
	alw		
	Mr. Mustafa Kachwala		
	ilb. Kachwala Misar & Co		

ORDER

IA 35/2017 IN CP No.61/I&BP/NCLT/MB/MAH/2017

Looking at the Application filed for stay of the admission order passed in the main CP on 15.6.2017, for this Bench ordinarily not granting stay on the admission orders passing under I&B Code, this Bench having observed no merit in the application, relief for stay of the order dated 15.6.2017 is hereby rejected.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)